NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. C.P.(IB)-1434(MB)/2020

CORAM:
SHRI ANURADHA BHATIA **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2023

NAME OF THE PARTIES: - Singhvi Bros
V/s
Gammon India Ltd

APPEARANCES: -
FOR THE OPERATIONAL CREDITOR : Adv. Ms Chaula Solanki i/b. Nagi and Associates
FOR THE CORPORATE DEBTOR : Absent
Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.05.2023** for hearing.

Sd/- **Sd/-**
ANURADHA BHATIA **KISHORE VEMULAPALLI**
Member (Technical) **Member (Judicial)**

Manish Tiwari